



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,17th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-I), ALONG WITH THE FOLLOWING  
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 15-11-2021 TO 18-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
28	WP(C)/4639/2021 FIXED	JAAN PARIK @ SANJAY PARIK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. S Y AHMED MD M ISLAM	GA, ASSAM
<b>ADMISSION</b>				
29	WA/43/2020 FIXED	VRINDABAN BUIDERS PVT. LTD. <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS.	MS. P S CHAKRABORTY	
30	WA/287/2021 FIXED, TO BE LISTED ALONG WITH ITEM NO. 9 OF DAILY CAUSE LIST	NOZRUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
31	<b>WITH</b> WA/288/2021	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
32	<b>WITH</b> WA/289/2021	SOFIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
33	WA/314/2021 B/O	SHAHUD AHMED BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	SC, SEC. EDU. GA, ASSAM
<b>HEARING</b>				
34	WA/201/2018 FIXED	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGOHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC

	<b>WITH</b> I.A.(Civil)/2404/2018 <b>in</b> WA/201/2018	SRI RINGKANG KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
35	<b>WITH</b> WA/212/2018	MOHESWAR BRAHMA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
36	<b>WITH</b> WA/214/2018	SRI PRAFULLA BASUMATARY AND 114 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
37	<b>WITH</b> WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> I.A.(Civil)/4271/2019 <b>in</b> WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU SC, BTC
38	<b>WITH</b> WA/222/2018	SRI DANSWRANG BORO AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
39	<b>WITH</b> WA/239/2018	SRI MAZUMDER BRAHMA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
40	<b>WITH</b> WA/255/2018	SRI LOKNATH BASUMATARY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
41	<b>WITH</b> WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> I.A.(Civil)/3980/2018 <b>in</b> WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
42	<b>WITH</b> WA/49/2019	SRI RINGKANG KHUNGUR BAGLARI AND 72 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	
43	WA/168/2019 FIXED, WITH WA 369/2007 (D/O), WP(C)/7086/2005 (D/O), REVIEW PET./100/2014 (D/O)	SHRI RAJAT CH. KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, CO OP SC, FINANCE DEPTT.
44	<b>WITH</b> WP(C)/2046/2017	SMT. NANDITA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR. U.C. RABHA MR. G.R. DEV	GA, ASSAM SC, AG MR. S.M. SARMA (R-9)

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR S C PANDIT	17-11-2021	To	17-11-2021
29)	MR. S KHOUND	16-11-2021	To	18-11-2021
30)	MS. M BORAH	17-11-2021	To	18-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-II), ALONG WITH THE FOLLOWING  
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**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
40	WP(C)/6098/2021 B/O	ASHOK BHANU @ ASHIQUE BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
41	WP(C)/2370/2017 FIXED	KANCHAN NESSA <b>Versus</b> THE STATE OF ASSAM and 13 ORS	MR.M R KHANDAKAR MS.M TALUKDAR	GA, ASSAM(R. 1-3, 5-14.) MR.D K SAIKIA SC, REVENUE SC, FINANCE(R. 4.) ADDL. AG, ASSAM
<b>ORDERS</b>				
42	I.A.(Civil)/1943/2021 WITH LCR, B/O in WP(C)/5316/2021	GOLEBHAN BIBI @ GOLABHARI BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/5316/2021	GOLEBHAN BIBI @ GOLABHARI BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Wednesday,17th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
57	WP(C)/4960/2021 FIXED	USHA DEVI JAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS D ANGANA	SC. WATER RESOURCE DEPTT.
58	WP(C)/5795/2021 FIXED	HIRAK JYOTI MAJUMDAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. GA, ASSAM MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
59	WP(C)/6007/2021 FIXED	ASIAN ENERGY SERVICES LTD. AND ANR. <b>Versus</b> OIL INDIA LIMITED	MR G KHANDELIA MR. K DEKA	SC, O I L
60	WP(C)/6097/2021 B/O	A. SUBAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J AHMED MR Z RAHMAN	SC, CO OP
<b>ORDERS</b>				
61	Cont.Cas(C)/364/2021 FIXED	M/S KAKO TEA PVT LTD COMPANY <b>Versus</b> DR. K K DWIVEDI	MRS. P GOSWAMI MS N SAIKIA	MS. M D BORAH
62	WP(C)/5273/2021 FIXED	M/S R G ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR K BHUYAN MR N ISLAM	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67 )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
47	Cont.Cas(C)/321/2021 FIXED	AMULYA KUMAR GOSWAMI <b>Versus</b> PRABASON CHAKRABORTY	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA Y SULTANA	
48	WP(C)/6001/2021 FIXED	AWANISH BORPATRA GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	SC, AG SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,17th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF THE DIVISION BENCH-II AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE N.K. SINGH AND HER LORDSHIP, IF TIME PERMITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
62	Crl.Rev.P./41/2021 AT 10:30 AM	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	MR. P S LAHKAR ADDL. PP, ASSAM
	<b>WITH</b>			
63	Crl.Rev.P./42/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
	<b>WITH</b>			
64	Crl.Rev.P./44/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
	<b>WITH</b>			
65	Crl.Rev.P./45/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
	<b>WITH</b>			
66	Crl.Rev.P./46/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
	<b>WITH</b>			
67	Crl.Rev.P./47/2021	MEHER BANU BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. S DEVI	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR PP, ASSAM

68	<b>WITH</b> Crl.Rev.P./49/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
69	<b>WITH</b> Crl.Rev.P./85/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
70	<b>WITH</b> Crl.Rev.P./86/2021	MEHER BANU BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. S DEVI	PP, ASSAM
71	Crl.Rev.P./50/2021 AT 10:30 AM	SURAT JAMAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. P S LAHKAR MR D DAS ADDL. PP, ASSAM
72	<b>WITH</b> Crl.Rev.P./51/2021	JAHIRUL ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
73	<b>WITH</b> Crl.Rev.P./78/2021	DELOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
<b>MOTION (BA)</b>				
74	Bail Appln./3242/2021 B/O	MOHAN JHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
75	Bail Appln./3248/2021 B/O	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
<b>ADMISSION</b>				
76	Crl.Pet./754/2019 SCANNED COPY OF LCR, FIXED	NIZAM UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MR N Y KONYAK (R2) PP, ASSAM
77	<b>WITH</b> Crl.Pet./280/2019	NIZAM UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MS. P A TALUKDAR (R2) PP, ASSAM
78	Crl.Pet./379/2021 FIXED	SRI SOUBHAM RATAN SINGH <b>Versus</b> SMTI. DEEPIKA KACHARI	MR N N UPADHYAYA MR. B B KAKATI	MR. P J SAIKIA MR. P BORDOLOI
<b>BAIL HEARING</b>				
79	AB/2825/2021 FIXED	RAM KRISHNA BHARATY <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MS T J SAHEWALLA MR. M SAHEWALLA	PP, ASSAM
80	<b>WITH</b> AB/2836/2021	SANGITA BASAK AND ANR <b>Versus</b> THE STATE OF ASSAM	MS T J SAHEWALLA MR. M SAHEWALLA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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8)	MR. D K SHARMA	11-11-2021	To	21-11-2021

9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR S C PANDIT	17-11-2021	To	17-11-2021
29)	MR. S KHOUND	16-11-2021	To	18-11-2021
30)	MS. M BORAH	17-11-2021	To	18-11-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,17th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
63	WP(C)/5886/2021	SANDIP KALITA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MS. J GHOSH MR. N ALI	ASSTT.S.G.I.
64	WP(C)/5953/2021 FIXED	PARAG KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, SEC. EDU.
<b><u>ADMISSION</u></b>				
65	WP(C)/3816/2021 B/O	RAMEN KR SARMA AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHETRY MR B CHOUDHURY MS. N SHYAMAL MR N K PHUKAN	SC, SEC. EDU. SC, FINANCE
<b><u>ORDERS</u></b>				
66	Cont.Cas(C)/104/2020 B/O	LAKHINATH DUTTA <b>Versus</b> PREETAM SAIKIA, I/C AND 3 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	MR. D SAIKIA (R3) MR. D SAIKIA (R3) MR S M T CHISTIE MS. N PHUKAN MR. K P PATHAK (R3)

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
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28)	MR S C PANDIT	17-11-2021	To	17-11-2021
29)	MR. S KHOUND	16-11-2021	To	18-11-2021
30)	MS. M BORAH	17-11-2021	To	18-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

**[ For Wednesday,17th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
16	RSA/102/2019 FIXED	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS <b>Versus</b> TUTA MIA LASKAR	MR. M H RAJBARBHUIYAN MS. S RASUL	MS. R CHOUDHURY MR. A H M R CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1704/2019 <b>in RSA/102/2019</b>	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS <b>Versus</b> TUTA MIA LASKAR	MR. M H RAJBARBHUIYAN MS. S RASUL	
<b>ORDERS</b>				
17	CrI.Pet./272/2020 FIXED	DILIP PAUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA MR. N SARKAR MR. V A CHOWDHURY MR P K BASU	PP, ASSAM
	<b>WITH</b> 18 CrI.Pet./148/2020	PRADIP KUMAR SARMAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. A M BORA MR. N SARKAR MR. V A CHOWDHURY MR P K BASU MS A BORGHAIN	PP, ASSAM
<b>HEARING</b>				
19	MACApp./259/2017 WITH LCR, FIXED	BABUL KONWAR and 2 ORS, <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. and ORS,	MR.A K GUPTA MS.M KECHII	MRM H AHMED MR.M R CHOUDHURY MR.B K PURKAYASTHA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MSP DIHINGIA MS.U K PURKAYASTHA

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR S C PANDIT	17-11-2021	To	17-11-2021
29)	MR. S KHOUND	16-11-2021	To	18-11-2021
30)	MS. M BORAH	17-11-2021	To	18-11-2021





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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Web:ghconline.gov.in

**[ For Wednesday,17th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63 ) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
57	AB/3805/2021 B/O	SHAHID ALI SK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S K SARKAR MRS P BORAH MS C BURAGOHAIN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
58	Bail Appln./2959/2021 FIXED	NABI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR S A BARBHUYAN	PP, ASSAM
<b>BAIL HEARING</b>				
59	AB/3290/2021 FIXED	SOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S K NATH MR. T PRADHAN RIYAZ KHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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28)	MR S C PANDIT	17-11-2021	To	17-11-2021
29)	MR. S KHOUND	16-11-2021	To	18-11-2021
30)	MS. M BORAH	17-11-2021	To	18-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Wednesday,17th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 12**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING (BA)</u></b>				
69	Bail Appln./2260/2021 FIXED	HASMAT ALI @ HASMAT ALI SEKH <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
70	Bail Appln./3145/2021 SCANNED COPY OF CASE DIARY, B/O	NABIBUR RAHMAN @ MOKI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MR. Y ALI	PP, ASSAM
<b><u>ORDERS</u></b>				
71	I.A.(CrI.)/480/2021 IN BA 2565/2021 (D/O) B/O in Bail Appln./2565/2021	MUNINDRA DAS @ MUNIN DAS <b>Versus</b> THE STATE OF ASSAM	MR J BORAH MR. K KAKOTI	PP, ASSAM
72	I.A.(CrI.)/485/2021 FIXED in AB/3501/2021 <b>WITH</b> AB/3501/2021	JITENDRA PRASAD @ JITEN SHAH <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA	PP, ASSAM
	<b>WITH</b> AB/3501/2021	JITENDRA PRASAD @ JITEN SHAH <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
73	AB/3468/2021 <b>WITH</b>	PINKU AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
74	AB/3726/2021	AATISH MISHRA <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
75	CrI.Pet./598/2021 FIXED	NANDKISHORE BASFORE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA MR N RAY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR S C PANDIT	17-11-2021	To	17-11-2021
29)	MR. S KHOUND	16-11-2021	To	18-11-2021
30)	MS. M BORAH	17-11-2021	To	18-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,17th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 13**

**[CIVIL BENCH-III, I AND CRIMINAL MATTERS]**

**THIS BENCH WILL SIT TILL RISING OF THE DIVISION BENCH-I AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP , IF TIME PERMITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-III, FROM ITEM NO. 68 TO 133 ) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
46	WP(C)/2857/2020 BY SLIP	RUYAL SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 136 ORS	MR N DUTTA MR. N SARKAR MS S SARMA HAZARIKA	GA, ASSAM
<b>WITH</b>				
47	WP(C)/2632/2020	HEMANTA KR. PATGIRI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 136 ORS.	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM
<b>WITH</b>				
48	WP(C)/2765/2020	GIASUDDIN AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. C CHOWDHURY MRS. A GAYAN MR I AHMED MD M RAHMAN MR B DEKA	GA, ASSAM
<b>WITH</b>				
49	WP(C)/2913/2020	HOREN CHANDRA BORA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 136 ORS	MR. A GOYAL MR. J P MORE MR A CHOUDHURY	GA, ASSAM
50	WP(C)/3734/2021 B/O	ANJALI SAH <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. R MAZUMDAR MD H R AHMED	MR. S K MEDHI ASSTT.S.G.I. SC, SEBA
<b>ORDERS</b>				
51	WP(C)/5379/2020 FIXED	PURNIMA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER MS. M NEOG	SC, AG MR. S K MEDHI (R-5) SC, IRRIGATION SC, FINANCE

52	I.A.(Civil)/1847/2021 B/O, WITH WP(C) 2852/2018 (D/O) <b>in</b> WP(C)/2852/2018 <b>WITH</b> WP(C)/3142/2018	SMT. HANIFA KHATUN <b>Versus</b> AMBIA KHATUN AND 5 ORS.	MR. K A MAZUMDER MR A K AZAD	GA, ASSAM
53	WP(C)/3142/2018	HANIFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K A MAZUMDER MD E AHMED MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. L R MAZUMDER MR. A Z AHMED MR I HOQUE
54	WP(C)/4262/2021 FIXED	KRISHNA KANTA OJAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM MR S P DAS (R NO. 5)
55	WP(C)/4298/2021 FIXED	KOHINOOR KHATUN @ KOHINUR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A RAHMAN	GA, ASSAM
56	WP(C)/6327/2019	BINA BALA ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM
57	WP(C)/5430/2021 FIXED	PRATIBHA DEVI <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S DUTTA MR. S DUTTA SC, A G V B

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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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28)	MR S C PANDIT	17-11-2021	To	17-11-2021
29)	MR. S KHOUND	16-11-2021	To	18-11-2021
30)	MS. M BORAH	17-11-2021	To	18-11-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,17th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 15**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO. 7 HAS BEEN WRONGLY LISTED IN THE DAILY CAUSE LIST**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
58	WP(C)/3169/2021 CAVT. NO.04152/021, CONNECTED WITH ITEM NO. 10 IN THE STATE OF ASSAM AND 5 ORS THE DAILY CAUSE LIST	MAINA BISWAS <b>Versus</b>	MR. P K ROYCHOU DHURY MR. M DUTTA MR. N G KUNDU MR J MAHANTA	MR D J MEDHI GA, ASSAM MR S KHOUND FOR CAVEATOR SC, FOREST

<b><u>ORDERS</u></b>				
59	WP(C)/5905/2021 CONNECTED WITH ITEM NOS. 56 AND 57, FIXED	M/S B N INFRAPROJECTS LLP AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 17/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
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8)	MR. D K SHARMA	11-11-2021	To	21-11-2021
9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021

11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
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18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR S C PANDIT	17-11-2021	To	17-11-2021
29)	MR. S KHOUND	16-11-2021	To	18-11-2021
30)	MS. M BORAH	17-11-2021	To	18-11-2021





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,17th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 17**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH(MAC.APP AND MFA MATTERS) )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

52	I.A.(Civil)/1445/2021 B/O in MACApp./3114/2021 <b>WITH</b> MACApp./3114/2021 (Filing Number) <b>WITH</b> I.A.(Civil)/3116/2021 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> HIMANI BAISHYA AND 2 ORS.  NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> HIMANI BAISHYA AND 2 ORS. A  NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> HIMANI BAISHYA AND 2 ORS. A	MR. R GOSWAMI MS. P BORTHAKUR  MR. R GOSWAMI  MR. R GOSWAMI	
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LEAVE NOTE OF ADVOCATES FOR 17/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021

15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
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20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR S C PANDIT	17-11-2021	To	17-11-2021
29)	MR. S KHOUND	16-11-2021	To	18-11-2021
30)	MS. M BORAH	17-11-2021	To	18-11-2021



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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**[ For Wednesday,17th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 21**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-I, ALONG WITH THE FOLLOWING  
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
46	CRP/106/2018 AT 10:30 AM	KAMAKHYA MISHRA @ KAMAKHYA MICHIR AND 2 ORS. <b>Versus</b> RAM AVATAR BHAR AND 5 ORS	MR. S CHAUHAN MR. N ALAM MR. A R SHOME MR B PUSHILAL MR. S CHAUHAN MR. P MAZUMDER	MR. P K ROY MR. S K CHAKRABORTY
<b>ADMISSION</b>				
47	CRP(IO)/413/2019 FIXED	MONTUL KUMAR NATH <b>Versus</b> SUDESH KUMAR SINGH AND ANR.	MR. A SAHAD MR S HOQUE MR M BARMAN	MR B PUSHILAL (R-2)

LEAVE NOTE OF ADVOCATES FOR 17/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 24**

**[CIVIL BENCH**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
65	WP(C)/7545/2015 FIXED	SMTI. DIPTI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.B K SHARM SC, SOCIAL WELFARE
66	WP(C)/7974/2015 FIXED	PRANJAL DEKA and 8 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.P K DAS MRN J DAS MR.D BORAH MR.A CHOUDHURY MR.D DEKA	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
67	WP(C)/440/2016 FIXED	PARAG KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS K SARKAR MR. S N TAMULI MR. N Z AHMED	GA, ASSAM SC, A S E B
68	WP(C)/903/2016 FIXED	RANJIT CH. DEKA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P K DAS MS.K DAS	MR.P N GOSWAMI SC, EXCISE DEPTT.
69	WP(C)/1661/2016 FIXED	SMTI RUPALI ROY DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.N DEY MS.S DASGUPTA	MR.B K SHARMA MR.B K SARMA(R-4) MS.C PATOWARY R-4 MS.H BEGUM(R-4) SC, SOCIAL WELFARE

LEAVE NOTE OF ADVOCATES FOR 17/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
5)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
6)	MR. S SINHA	09-11-2021	To	18-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. D K SHARMA	11-11-2021	To	21-11-2021

9)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
10)	MR. R K JOSHI	12-11-2021	To	18-11-2021
11)	MR. A DAS	13-11-2021	To	30-11-2021
12)	MR. N SHARMA	15-11-2021	To	25-11-2021
13)	MR. J SARMAH	15-11-2021	To	27-11-2021
14)	MR P K BORAH	18-11-2021	To	22-11-2021
15)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
16)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
17)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
18)	MR. A SATTAR	24-11-2021	To	30-11-2021
19)	MR. A LAL	17-11-2021	To	19-11-2021
20)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
21)	MS. S G BARUAH	16-11-2021	To	18-11-2021
22)	Mukesh Sharma	15-11-2021	To	20-11-2021
23)	MR B ACHARYYA	16-11-2021	To	10-12-2021
24)	MS. B BHUYAN	16-11-2021	To	18-11-2021
25)	MR S SARMA	15-11-2021	To	03-12-2021
26)	MR A GOENKA	15-11-2021	To	26-11-2021
27)	MS D S DEKA	16-11-2021	To	18-11-2021
28)	MR S C PANDIT	17-11-2021	To	17-11-2021
29)	MR. S KHOUND	16-11-2021	To	18-11-2021
30)	MS. M BORAH	17-11-2021	To	18-11-2021